

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-102
(IB)-264(PB)/2023
New IA/4193/2024

IN THE MATTER OF:

Go Airlines (India) Limited

.....Applicant

SECTION

U/s 10 IBC

Order delivered on 29.08.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Saurabh Sharma, Mr. Ravinder K Rawat, Adv.
For the Respondent :

ORDER

New IA/4193/2024:-

This is an application filed under Section 60(5) of the IBC, seeking certain directions to the Resolution Professional regarding release of the outstanding payment of the Applicant. Heard the submissions made by the Ld. Counsel on behalf of the Applicant. Issue notice to the Respondent for filing their response and appearance. Notice be issued by all means and proof of service be filed. List this application on **30.09.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)